

THE HIGH COURT OF KERALA

B1 –79135 / 2011(2)

Kochi – 682 031
Dated – 20/10/2011

OFFICIAL MEMORANDUM

Sub : Judicial Officers – General Transfer , 2012 –
Representations from individual officers - regarding

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The General transfer, 2012 of Judicial officers shall be effected strictly in accordance with the General transfer norms already circulated. The officers due for transfer during General transfer, 2012 are directed to submit their representation in the prescribed proforma. The representation (9 copies each) should reach the High Court on or before 15/11/2011.

(By Order)

A.HARIPRASAD
Registrar(Subordinate Judiciary)

To

All Principal District Judges and Chief Judicial Magistrates for information and communication to Subordinate Judicial Officers in their respective jurisdiction.
(Including those on leave, deputation, suspension etc.)

The District Judge, Kavaratti

The Special Judge (SPE / CBI) – I & II, Ernakulam

The The Special Judge (SPE / CBI), Thiruvananthapuram.

The Special Judge(NDPS Act Cases) Vadakara and Thodupuzha.

The Motor Accidents Claims Tribunal, Ernakulam, Kozhikode, Palakkad,

Alappuzha, Manjeri, Kollam, Thalassery, Perumbavoor, Attingal, Kalpetta

Thiruvananthapuram, Kottayam, Neyyattinkara, Punalur, Irinjalakuda, Thrissur,

Vadakara, Muvattupuzha, Pala, Tirur, Ottappalam and Pathanamthitta.

The Special Judge (Idamalar Investigations), Ernakulam.

All Addl. District and Sessions Judges (Adhoc), Fast Track Courts.

The Addl. Sessions Judges (Abakari Cases),Neyyattinkara & Kottarakkara.

The Judges of Family Courts of Thiruvananthapuram, Nedumangad, Kollam,

Kottarakkara, Thiruvalla, Alappuzha, Ettumanoor, Thodupuzha, Ernakulam,

Thrissur, Palakkad, Malappuram, Kozhikode, Vadakara, Kalpetta,

Thalassery Kannur and Kasaragod.

The Special Addl. Sessions Judge (Marad Cases), Kozhikode.

The Tribunal for local self Government Institutions, TRIDA Complex, Medical College, P.O., Thiruvananthapuram.

The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur Kottayam and Kozhikode

The University Appellate Tribunal, Thiruvananthapuram

The Kerala o-operative Tribunal, Thiruvananthapuram .

The Forest Tribunal, Kozhikode.

The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.

The Presiding Officers of Labour Court, Kannur

The Administrative Records Section, High Court (2 copies)

The file.

THE HIGH COURT OF KERALA

B1 – 79135 /2011(1)

Kochi – 682 031
Dated – 20/10/2011

OFFICIAL MEMORANDUM

Sub : General Transfers 2012 – Statement showing the property interest, close relations etc. of Gazetted Officers in the Judicial Department called for - regarding.

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The Officers mentioned below are requested to furnish to the High Court the particulars regarding the property interests, close relations etc. as on 01/11/2011 of themselves and of the Gazetted Officers in their respective jurisdiction and control (including those on leave, deputaton, suspension etc.). The said particulars should be furnished in detail in the attached proforma to the High Court without fail on or before 15/11/2011.

(By Order)

A.HARIPRASAD
Registrar(Subordinate Judiciary)

To

All Principal District Judges and Chief Judicial Magistrates of 14 districts
The District Judge, Kavaratti
The Special Judge (SPE / CBI) – I & II, Ernakulam
The The Special Judge (SPE / CBI), Thiruvananthapuram
The Special Judge, NDPS Act Cases, Vadakara and Thodupuzha.
The Motor Accidents Claims Tribunal, Ernakulam, Kozhikode, Palakkad,
Alappuzha, Manjeri, Kollam, Thalassery, Perumbavoor, Attingal, Kalpetta
Thiruvananthapuram, Kottayam, Neyyattinkara, Punalur, Irinjalakuda, Thrissur,
Vadakara, Muvattupuzha, Pala, Tirur, Ottappalam and Pathanamthitta.
The Special Judge (Idamalayar Investigations), Ernakulam.
All Addl. District and Sessions Judges (Adhoc), Fast Track Courts.
The Addl. Sessions Judges (Abakari Cases), Neyyattinkara & Kottarakkara.
The Judges of Family Courts of Thiruvananthapuram, Nedumangad, Kollam,
Kottarakkara, Thiruvalla, Alappuzha, Ettumanoor, Thodupuzha, Ernakulam,
Thrissur, Palakkad, Malappuram, Kozhikode, Vadakara, Kalpetta, Thalassery
Kannur and Kasaragod.
The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
The Tribunal for local self Government Institutions, TRIDA Complex,
Medical College, P.O., Thiruvananthapuram.
The Kerala Co-operative Tribunal, Thiruvananthapuram.
The Enquiry Commissioners and Special Judges of Thiruvananthapuram, Thirssur
Kottayam and Kozhikode
The University Appellate Tribunal, Thiruvananthapuram.
The Forest Tribunal, Kozhikode.
The Wakf Tribunals of Kollam, Ernakulam and Kozhikode.

The Presiding Officers of Labour Court Kannur
The Judicial Members of Agricultural Income Tax and Sales Tax Appellate
Tribunal of Ernakulam, Palakkad
Sri. A.V.Ramakrishna Pillai, Registrar General, High Court of Kerala.
Sri. M.P.Bhadran, Registrar(Vigilance), High Court of Kerala
Sri. P.D.Rajan, Secretary, Kerala Legislative Assembly, Thiruvananthapuram
Sri. K. Abraham Mathew, Director,Kerala Judicial Academy, High Court of Kerala
Sri. Sunil Thomas, Registrar, Supreme Court of India, New Delhi.
Sri.A.M.Babu, Addl. Director, Kerala Judicial Academy, High Court.
Sri.K.Balasubramaniam, Chairman, Munnar Special Tribunal, Munnar
Sri. Asok Menon, Registrar, Competition Appellate Tribunal, New Delhi
Sri. P.Mohanadas,Member Secretary, KELSA, Ernakulam
Sri. U.Sarathchandran, Member Secretary, National Legal Services Authority,
New Delhi
Sri.T.V.Anilkumar,Registrar, Kerala Administrative Tribunal, Thiruvananthapuram
Sri. N.Anilkumar, Legal Advisor and Disciplinary Enquiry Officer,
Kerala State Electricity Board, Thiruvananthapuram.
Sri. Venu Karunakaran, Registrar (Administration), High Court of Kerala
Sri.C.P.Ramaraja Prema Prasad, Law secretary, Government of Kerala,
Thiruvananthapuram.
Sri. K.Sathyam, Deputy Director, Kerala Judicial Academy
Smt.M.G.Padmini, Presiding Officer, Debt Recovery Tribunal, Jabalpur(M.P.)
Sri.K.S.Sarathchandran, Deputy Registrar, Kerala Administrative Tribunal,
Thiruvananthapuram
Sri. S.V.Unnikrishnan Nair, Joint Secretary (Suits) Law Department,
Government of Kerala,Thiruvananthapuram.
Sri. P.K.Mohandas, Assistant Director, Kerala Judicial Academy.
The Administrative Records Section, High Court (2 copies)
The file.